



दूरभाष: / Ph. : 0532-2569727

क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झुंसी, प्रयागराज - 221506  
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhunsi, Prayagraj.

Ref. No - G100314/DA.No.182/2022

Date - 7/07/2022

To,

E-Mail/Registered Post

**The Registrar,**  
The National Green Tribunal  
Principal Bench,  
New Delhi  
**E-Mail-judicial-ngt@gov.in**

**Subject:-** Compliance of direction issued by Hon'ble National Green Tribunal in Original Application 182/2022 Sunil Kumar Gupta & Ors.Vs. State of U.P. in order dated 19.04.2022

**Sir,**

With reference to the above subject mentioned above, this is to inform you that in compliance of order issued on 19.04.2022 by Hon'ble National Green Tribunal in Original Application 182/2022 Sunil Kumar Gupta & Ors.Vs. State of U.P. The compliance report is submitted for your kind perusal and necessary action please.

**Encl:-As Above.**

Your Sincerely

(R. K. Singh)  
**Regional Officer**

**Copy to:-**

1. District Magistrate, Prayagraj for information.
2. Member Secretary, U.P. Pollution Control Board Lucknow for information.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
4. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
5. Sri Pradeep Misra, Advocate Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.

**Regional Officer**  
R. K.

**Inspection report in compliance of O.A. no. 182/2022 Sunil Kumar Gupta & Ors.Vs. State of U.P. order Passed by Hon'ble NGT New Delhi dated 19.04.2022**

**Brief facts in O.A. no. 182/2022 Sunil Kumar Gupta & Ors.Vs. State of U.P. Passed by Hon'ble NGT New Delhi order dated 19-04-2022:-**

.....1. The grievances in the present letter petition sent by Mr. Sunil Kumar Gupta and other residents of Village Jankiganj, Deloha, Meja Road Thana and Tehsil Meja, District Prayagraj are that Mr. Prem Chand Gupta has setup scrap industry and plastic cutting machine in violation of the environmental norms and prescribed standards on the main road near Jankiganj canal. The operation of above said industry and generators causing air and noise pollution. Black dust emitting from use of plastic cutting machine also poses serious health hazards to the inhabitants particularly the senior citizens and children who suffer from sleeplessness and mental stress.

..... 2. Having regard to the serious allegations made in the application, it would be appropriate to have a factual and action taken report from a Joint Committee of the State PCB and District Magistrate, Prayagraj. The 2 State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance of the applicants. Factual and action taken report may be furnished within two months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for consideration on 12/07/2022.

Parawise insptection report, which have been done dated 28-06-2022 in the presence of unit representative Mr. Sunil kumar Gupta and complainaint Shri Sunil Kumar Gupta. The unit (Plastic Waste Unit – Collection, Cutting, Packing and Trading) is operated by Shri Prem Chandra Gupta, Village- jankiganj, Delauha, Meja, Prayagraj.

1. In compliance of the order passed by Hon'ble NGT New Delhi directed to Mr. Prem Chandra Gupta Regional Office letter dated 09-06-2022 to provide NOC & Licence other departments (**Annexure - 1**). In the compliance of Regional Office letter dated Mr. Gupta written his answer dated 23-06-2022 in the office. (**Annexure - 2**).
2. At the time of inspection, it was also informed by Mr. Prem Chandra Gupta that the above unit was established in the name of M/s Sankat Mochan Traders, under which the work of cutting is done by grinder machine by collecting plastic junk (plastic bottles and jerrycan etc.). After that it is sent to the authorized recyclers.
3. At the time of inspection, no waste plastic and plastic cutting machines etc. were found installed at the site. It was also told by the representative that after the complainant made, the above unit has been established at another place away from the populated area. In future, the unit related to plastic scrap will not be operated at the said site.
4. It was also told by the above mentioned representative that only the collection of plastic (plastic bottles and jerrycans etc.) in the unit, the work of cutting, packing and trading has been done. In any case, plastic has neither been burnt nor any equipment related to burning has been kept.
5. At the time of inspection, neither the plastic junk was found collected nor the plastic cutting machine installed at the above complaint site. At the time of inspection, the photograph of the complaint site was also taken which is attached as **Annexure - 3**.

As per above inspection report the unit has totally shut down its operation at the said place and complainant has no any issue regarding any type of pollution.

  
6/7/22

(R.K. Singh)  
Regional Officer  
UPPCB, Prayagraj

  
6/7/22

(Vinod Kumar Pandey)  
S. D. M.  
Meja, Prayagraj



Latitude: 25.213351  
Longitude: 82.084278  
Elevation: 143.86±3 m  
Accuracy: 1.1 m  
Time: 06-28-2022 13:01  
Note: Prem Chand Gupta, jankiganj,Delauha,meja

Powered by MotoCam



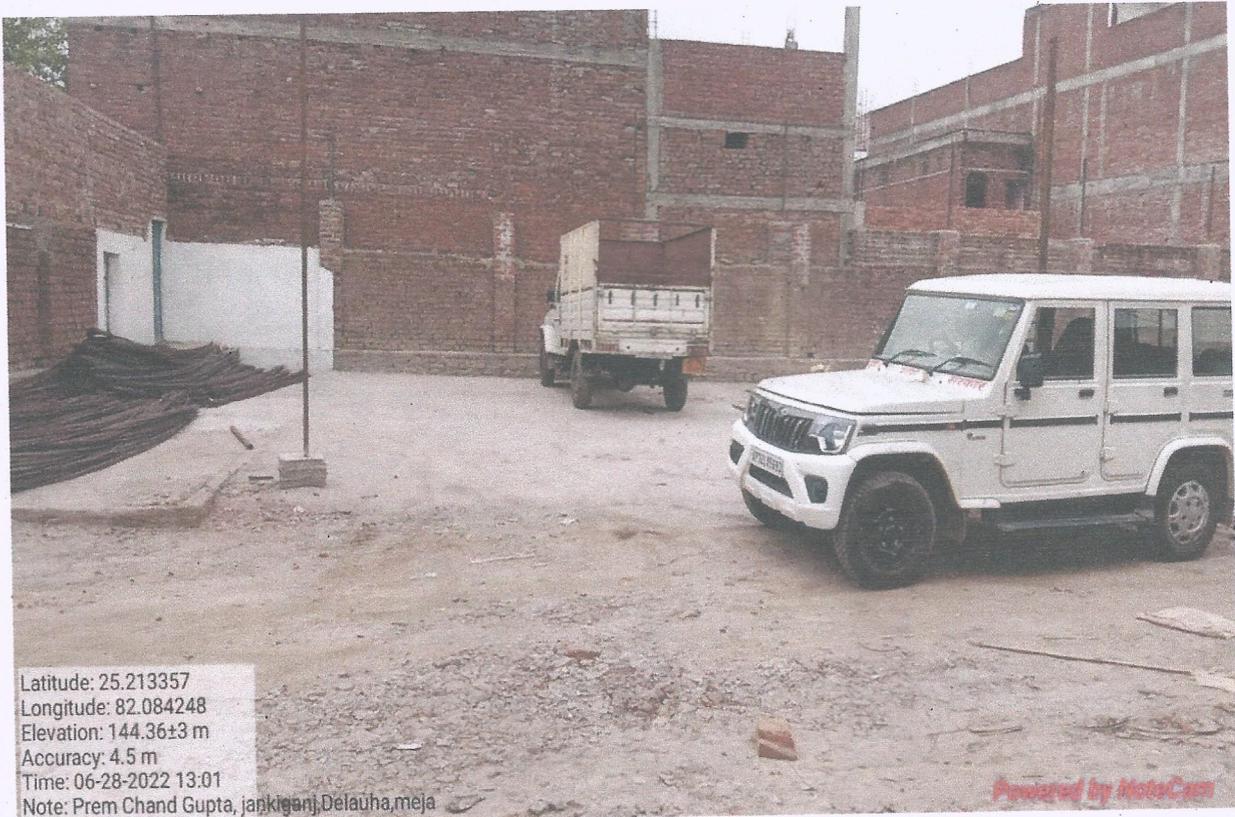
Latitude: 25.213355  
Longitude: 82.0843  
Elevation: 145.96±3 m  
Accuracy: 3.0 m  
Time: 06-28-2022 13:00  
Note: Prem Chand Gupta, jankiganj,Delauha,meja

Powered by MotoCam



Latitude: 25.213352  
Longitude: 82.084183  
Elevation: 145.26±2 m  
Accuracy: 3.0 m  
Time: 06-28-2022 13:02  
Note: Prem Chand Gupta, jankiganj, Delauha, meja

Powered by NoteCam



Latitude: 25.213357  
Longitude: 82.084248  
Elevation: 144.36±3 m  
Accuracy: 4.5 m  
Time: 06-28-2022 13:01  
Note: Prem Chand Gupta, jankiganj, Delauha, meja

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Annex.-2

M/S. SANKAT MOCHAN TRADERS

WASTE PAPER, GLASS, BATTERIES & METALS AND COMMISSION AGENT

TIKRA, P.O. : NAKAHARA, MIRZAPUR - 231001

BRANCH : DELAURAN, MEJA ROAD, PRAYAGRAJ

Ref. No. ....

Date 23/06/2022

सेवा में,

क्षेत्रीय अधिकारी महोदय,  
उ० प्र० प्रदूषण नियंत्रण बोर्ड,  
प्रयागराज

विषय: मा० एनजीटी नई दिल्ली में दायर ओ०ए० सं० 182/2022 सुनील कुमार गुप्ता व अन्य बनाम उ०प्र० राज्य में पारित आदेश दिनांक 19.04.2022 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं० जी००२३७/एनजीटी ओ०ए० नं० 182/2022 दिनांक 09.06.2022 का सन्दर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि ग्राम जानकीगंज, डेलौहा, तहसील मेजा, प्रयागराज में अघोहस्ताक्षरी द्वारा पूर्व में प्लास्टिक स्कैप के एकत्रण एवं ट्रेडिंग का कार्य किया जा रहा था। इकाई के विरुद्ध शिकायत प्राप्त होने पर उपरोक्त स्थल से इकाई को आबादी क्षेत्र से अन्यत्र स्थापित कर लिया गया है। यह भी अवगत कराना है कि पूर्व में उपरोक्त स्थल पर कभी भी प्लास्टिक को जलाया नहीं गया।

सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

प्रमोद कुमार



Annex-1

दूरभाष: / Ph. : 0532-2569727

# क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झूँसी, प्रयागराज - 221506

Email-roprayagraj@uppcb.in

संदर्भ सं० 6700237/0A/NO. 102/000

NCT

दिनांक 9/06/000

सेवा में

श्री प्रेम चन्द्र गुप्ता  
निवासी-जानकीगंज, डेलौहा,  
तहसील मेजा, प्रयागराज।

विषय: मा0 एनजीटी नई दिल्ली में दायर ओ0ए0 सं0 182/2022 सुनील कुमार गुप्ता व अन्य बनाम उ0प्र0 राज्य में पारित आदेश दिनांक 19.04.2022 के संबंध में।

महोदय,

कृपया उपरोक्त विषय का संदर्भ ग्रहण करने का कष्ट करें। श्री सुनील कुमार गुप्ता, निवासी-जानकीगंज, डेलौहा, तहसील-मेजा, प्रयागराज द्वारा मा0 एनजीटी नई दिल्ली में ओ0ए0 सं0 182/2022 सुनील कुमार गुप्ता व अन्य बनाम उ0प्र0 राज्य दायर किया गया है, जिसमें उनके द्वारा उल्लेख किया गया है कि आप द्वारा ग्राम जानकीगंज, डेलौहा, तहसील-मेजा, प्रयागराज में स्कैप इण्डस्ट्री एवं प्लास्टिक कटिंग मशीन स्थापित कर पर्यावरणीय मानकों का उल्लंघन किया जा रहा है, जिससे ध्वनि एवं वायु प्रदूषण जनित होता है। जनित ध्वनि एवं वायु प्रदूषण से पर्यावरण एवं जनमानस के स्वास्थ्य पर प्रतिकूल प्रभाव पड़ रहा है। उपरोक्त ओ0ए0 सं0 182/2022 में मा0 एनजीटी द्वारा दिनांक 19.04.2022 को आदेश पारित किया गया है कि राज्य प्रदूषण नियंत्रण बोर्ड एवं जिलाधिकारी, प्रयागराज द्वारा आपकी इकाई का निरीक्षण कर नियमानुसार कार्यवाही करते हुए दो माह में अनुपालन आख्या मा0 एनजीटी में दायर करें। मा0 एनजीटी में सुनवाई की अगली तिथि दिनांक 12.07.2022 नियत है।

उपरोक्त परिपेक्ष्य में आपको निर्देशित किया जाता है कि विभिन्न विभागों से प्राप्त अनापत्ति प्रमाण पत्र/लाईसेंस के अभिलेखीय साक्ष्यों एवं प्रदूषण नियंत्रण व्यवस्थाओं के विवरण सहित अपना पक्ष इस कार्यालय में एक सप्ताह में प्रेषित करना सुनिश्चित करें, अन्यथा की स्थिति में आपकी इकाई के विरुद्ध नियमानुसार कार्यवाही प्रारम्भ कर दी जायेगी, जिसके लिए आप स्वयं उत्तरदायी होंगे।

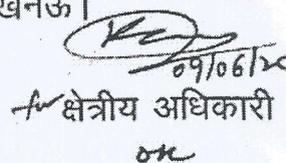
भवदीय,



09/06/2022  
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी महोदय, प्रयागराज।
2. मुख्य पर्यावरण अधिकारी-वृत्त-2, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।



09/06/2022  
क्षेत्रीय अधिकारी

OK